

MINUTES OF THE MEETING NO. 01 (2017-18) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 19.04.2017 AT 12.00 PM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI J.V. PATIL, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 01 (2017-18) of EXIM Facilitation Committee (EFC) was held on 19.04.2017 at 12.00 P.M. in Room No. 12, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri J.V. Patil, Additional Director General of Foreign Trade to consider the applications for export of 'restricted' items

2. The following members attended the Meeting:-

(i) Dr. D.K. Srivastava, Assistant Commissioner (QC)), Seed Division, Department of Agriculture Cooperation and Farmers Welfare

In attendance:

(i) Shri Arunoday Goswami, Joint DGFT

(ii) Shri Sanjay Kumar Tiwari, Dy. DGFT

3. Altogether 44 applications were considered by the EFC, out of which 12 cases were approved and remaining 32 cases deferred due to want of comments/NOC from concerned administrative Ministry / Department or in await of clarification from the applicant firms. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Status
---------	-------------------------------	--------------------------------	--------------------------------	--------

MINISTRY OF AGRICULTURE AND FARMES WELFARE (DAC&FW) - Seed Cases

1.	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/219/AM17/EC	01 MT Onion Seed- Prema for FOB Value of (USD 63,000) and 01 MT Onion Seed – Dayo for FOB Value of (USD 63,000)	15.0.2017	NOC/comments of DAC&FW has been received. The case was discussed by EFC in detail with the representative of DAC&FW. It was decided to seek details / explanation from the firm on issues relating to unusual higher FOB value, discrepancy in purchase orders / contract agreements and submission of incomplete applications. Accordingly, a reference to be made to the firm and updated position to be placed before next EFC, for discussion.
2.	M/s J.K. Agri Genetics Limited F.No.01/91/110/233/AM17/EC	90 MT Bt. Cotton seeds c.v. JKCH 1050 Bt for FOB value of USD 16,20,000	03.03.2017	Deferred due to want of comments/ NOC from DAC&FW / NBA.
3.	M/s Manju Seeds, Bellary - 583101 F.No.01/91/110/228/AM17/EC	06 MT Onion Seed (Agri Found -Dark Red) Prema for FOB Value of (USD 58,209), 06 MT Onion Seed (Agri Found –Light Rose) for FOB Value of (USD 58209) and 02 MT Onion Seed (Red Onion) for FOB Value of (USD 47761)	21.02.2017	Deferred due to want of Comments/NOC from DAC&FW
4.	M/s Jindal Seeds Company Pvt. Ltd., Jalana F.No.01/91/162/283/AM17/EC	4 MT Onion Seeds for FOB value USD 17910	20.03.2017	Deferred due to want of Comments/NOC from DAC&FW

f. Patel
20/4/17

5.	M/s Taneja Seeds Corporation, Delhi F.No.01/91/110/02/AM18/EC	Total 170 MTs Onion Seed (Onion Seeds c.v, Nasik Red (N-53) 90 MT to Pakistan and 10 MT to Bangladesh and c.v. Bombay Red 60 MT to Pakistan & 10 MT to Bangladesh) for total FOB value USD 1020000	28.03.2017	Approved as per the NOC from DAC&FW vide O.M. No. 1-98/2017- SD.IV(220 th EXIM-3 dated 20.03.2017 for export of total 170 MTs Onion Seed [90 MT Onion Seeds c.v. Nasik Red (N- 53) to Pakistan, 10 MT c.v. Nasik Red (N- 53) to Bangladesh and 60 MT c.v. Bombay Red to Pakistan]
6.	M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai F.No.01/91/162/ 01/AM-18/EC	01 MT Onion Seeds c.v. Agri Found Light Red for FOB value of (USD10000)	05.04.2017	Approved as per the NOC from DAC&FW vide O.M. No. 1-98/2017- SD.IV(220 th EXIM-4 dated 17/20.03.2017 for export of 01 MT Onion Seeds c.v. Agri Found Light Red
7.	M/s Malav Seeds Pvt. Ltd., Indore F.No.01/91/110/08/AM-18/EC	20 MT Onion Seed Bombay Red for FOB value of (EURO 100000)	10.04.2017	Approved as per the NOC from DAC&FW vide O.M. No. 1-99/2017- SD.IV(221 st EXIM -4 dated 31.03.2017 for export of 20 MT Onion Seed Bombay Red.
8.	M/s Malav Seeds Pvt. Ltd., Indore F.No.01/91/110/09/AM-18/EC	Total 11 MT Onion Seed (8 MT Onion Seed Bombay Red and 3 MT Onion Seed Poona Red) for FOB value of USD 6400000	10.04.2017	Approved as per the NOC from DAC&FW vide O.M. No. 1-99/2017- SD.IV(221 st EXIM -3 dated 31.03.2017 for export of total 11 MT Onion Seed [8 MT Onion Seed c.v. Bombay Red and 3 MT Onion Seed Poona Red]
9.	M/s Malav Seeds Pvt. Ltd., Indore F.No.01/91/110/10/AM-18/EC	Total 25 MT Onion Seed (10 MT Onion Seed Bombay Red, 5 MT Onion Seed Puna Red, 5 MT Onion Seed Jumbo Red, and 5 MT Onion Seed Gavran for FOB value of (USD 160000)	10.04.2017	Approved as per the NOC from DAC&FW vide O.M. No. 1-99/2017- SD.IV(221 st EXIM -5 dated 31.03.2017 for export of total 25 MT Onion Seed [10 MT Onion Seed Bombay Red, 5 MT Onion Seed Puna Red, 5 MT Onion Seed Jumbo Red and 5 MT Onion Seed Gavran].
10.	M/s Malav Seeds Pvt. Ltd., Indore F.No.01/91/110/11/AM-18/EC	Total 15 MT Onion Seed (5 MT Onion Seed c.v. Bombay Red and 10 MT Onion Seed Poona Red for FOB value of (USD 90000)	10.04.2017	Approved as per the NOC from DAC&FW vide O.M. No. 1-99/2017- SD.IV(221 st EXIM -6 dated 31.03.2017 for export of total 15 MT Onion Seed [5 MT Onion Seed c.v. Bombay Red and 10 MT Onion Seed Poona Red] to Pakistan
11.	M/s Malav Seeds Pvt. Ltd., Indore F.No.01/91/110/12/AM-18/EC	Total 18 MT Onion Seed (9 MT Onion Seed c.v. Bombay Red and 9 MT Onion Seed Poona Red for FOB value of (USD 99000)	10.04.2017	Approved as per the NOC from DAC&FW vide O.M. No. 1-99/2017- SD.IV(221 st EXIM -7 dated 31.03.2017 for export of Total 18 MT Onion Seed [9 MT Onion Seed c.v. Bombay Red and 9 MT Onion Seed Poona Red] to Pakistan

f. Naik
20/4/17

12	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/ 14/AM-18/EC	15 MT Onion Seed c.v Prema for FOB Value of (USD 1485587)	11.04.2017	Same as case at Sl. No. 1
13	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/ 15/AM-18/EC	Total 25 MT Onion Seed (5 MT Onion Seed c.v. Prema and 20 MT Onion Seed c.v Bombay Red for FOB value of (USD 2475978)	11.04.2017	Same as case at Sl. No. 1
14	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/ 16/AM-18/EC	Total 4 MT Onion Seed (1 MT each of Onion Seed Prema, Dayo, Superyali and Red Star) for FOB value of (USD 260176)	11.04.2017	Same as case at Sl. No. 1
15	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/ 17/AM-18/EC	Total 4 MT Onion Seed (1 MT each of Onion Seed Prema, Dayo, Superyali and Red Star) for FOB value of (USD 260176)	11.04.2017	Same as case at Sl. No. 1
16	M/s Shree Sai Trading, Sabjee Bazar, Raxaul, East Champaran (Bihar) F.No.01/91/110/ 13/AM-18/EC	10000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 15,00,00,000/-	07.04.2017	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.) dated 19.04.2017 for export of 10000 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DAC&FW

DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHDF)

17.	M/s Sagwadi Education and Gaushala Public Charitable Trust Waghawadi Bhavnagar, Gujrat -364002. F.No.01/91/171/82/AM17/EC	Total 3770 Nos. of Bovine Embryos (2843 Nos. of Ongole Breed Bovine Embryos, 535 Nos. of GIR Breed Bovine Embryos and 392 Nos. of Kankrej Breed Bovine Embryos) for total FOB value USD 377000.	27.06.2016 received on 04.07.2016	Deferred due to want of comments / NOC from DoAHF&F. DoAHF&F has informed that additional information / clarification called for from the firm vide O.M. dated 19.09.2016 is still awaited.
-----	--	---	-----------------------------------	---

f. David
20/4/17

18.	M/s Kinal Global Care Private Limited, Navi Mumbai. F.No.01/91/110/68/AM17/EC	60 MT Ground Nut Cake for FOB value of USD 37000 (USD Three Seven Thousand)	09.08.2016 received on 18.08.2016	Deferred due to want of NOC/concurrence of DAH&DF (ANLM Division) despite reminder sent on 17.03.2017. Earlier Trade Division of DoAC&FW vide O.M. No dated 13012/01/2015-Trade dated 06.03.2017 has conveyed their No objection to the proposal subject to concurrence of DAH&DF.
19.	M/s Qualital Products (India), Chandigarh. F.No.01/91/110/92/AM17/EC	15147 Nos. of Murrah Bull and Bull Semen for FOB value of USD 292100	08.09.2016 received on 14.09.2016	Deferred due to want of comments / NOC from DoAHF&F. DoAHF&F has informed that additional information / clarification called for from the firm vide O.M. dated 05.01.2017 is still awaited.
20.	M/s NDDDB Dairy Service, New Delhi F.No.01/91/110/99/AM17/EC	Total 40000 Nos. of Bovine Semen [10,000 Nos. of Bovine Semen-Murrah FS Doses and 30000 Nos. of Bovine Semen-Red Sindhi FS Doses] for total FOB value USD 100000	06.09.2016	Approved as per NOC /comments from DAHD&F vide O.M. No. 110-115/2017-Trade dated 28.03.2017. The DAHD&F has permitted NDDDB to export germ plasm in the form of semen (Bovine semen Murrah FS doses: 10000 and Bovine Semen Red Sindhi FS 30000) to Vietnam
21.	M/s Genus Breeding India Pvt. Ltd., New Delhi F.No.01/91/110/132/AM17/EC	5100 Nos. Unit frozen Bovine semen for FOB value of USD 91080	28.10.2016	Approved as per NOC /comments from DAHD&F vide O.M. No. 110-115/2017-Trade dated 28.03.2017. The DAHD&F has permitted M/s Genus Breeding India to export germ plasm in the form of semen (Red Sindhi Semen 50000 and Murrah Buffalo Semen 1000) to Vietnam.
22.	M/s Sunrise Agro and Seed, Laxmi Nagar, New Delhi.. F.No.01/91/110/198/AM17/EC	1,40,000 MT of Cattle Feed (Wheat brand) for FOB value of USD 204 /MT	06.01.2017	Deferred due to want of comments / NOC from DAHD&F (Trade Division) and DAC&FW (Trade Division).
23	M/s J.K. Enterprises F.No.01/91/110/239/AM17/EC	200 Nos. Murrah Milking Buffalo and 200 Nos. calf for FOB value of USD 309000 and USD 20000 respectively to Bangladesh	28.02.2017	Deferred due to want of comments / NOC from DAHD&F (Trade Division) and DAC&FW (Trade Division).

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

24.	M/s Ezra Export Pvt. Ltd., Gurgaon F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Wood Furniture for FOB value of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98	23.05.2016	Deferred due to want of comments / NOC from MOEF&CC. The MOEF&CC vide O.M.No.5-2/2015-SU(Vol.VI) dated 06.10.2016 has called for attested copies of COO by the FCCF Haryana in the prescribed format issued by MOEF vide letter No. 5-3/2012-SU dated 23.08.2013. A response from the firm is reported to be awaited.
-----	--	---	------------	---

f. David
20/4/17

		MT Value added Sanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT, Total FOB value USD 54083.24)		
25.	M/s Newage Fire Protection Engineers Pvt. Ltd, F.No.01/91/110/132/AM-17/EC	25 MT Bromotri - fluoro Methane (Halon 1301 Gas) FOB value of Rs. 62427752	19.10.2016	Deferred due to want of comments / NOC from MOEF&CC (Ozone Cell). Additional information called for by MOEF&CC vide O.M. dated 22.11.2016 from the firm is reported to be pending. The firm, vide letter dated 22.12.2016, has informed that the information sought is being complied and will be submitted shortly.
26.	M/s. AMRI India Pvt. Ltd., Mumbai. F.No. 01/91/110/152/AM17/EC	105 Kgs. Bromofluoro methane for FOB Value USD 3,79,575	05.10.2016 and 23.12.2016	Approved as per NOC /comments from MOEF&CC (Ozone Cell) vide O.M. No. 11-14/2017-OC dated 27.03.2017 for export of 105 Kgs. Bromofluoro methane for feedstock application to Singapore
27.	M/s Fitech Engineers Pvt. Ltd., Kolkata F.No. 01/91/110/186/AM17/EC	26,000 kgs. of Reclaimed Halon 1301 Gas for FOB value of USD 598000	06.01.2017	Deferred due to want of comments / NOC from MOEF&CC (Ozone Cell) Additional information called for by MOEF&CC vide O.M. No. 11/14/2009/OC dated 06.02.2017 has been furnished by the firm to MOEF&CC.
28.	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of comments / NOC from MOEF&CC (Ozone Cell) Additional information called for by MOEF&CC vide O.M. dated 30.12.2016 is yet to be furnished by the firm.
29.	M/s Techno Chemical Industries Ltd., Calicut, Kerala -673001. F.No. 01/91/110/384/AM08/EC	total 55353 Kgs of Red Sander Wood (Red sandal Extract 4750 Kgs, Wood Scrap 21074 Kgs and Chips and Powder 29529 kgs) for FOB value of USD 1787655	24.01.2017	Deferred due to want of comments / NOC from moef&cc. MOEF&CC has informed that they have advised the firm to submit COO in revised proforma and stock verification report based on the revised COO. The information / documents from the firm are reported to be pending.
30	M/s Chemplast Sanmar., Chennai F.No.01/91/110/227/AM17/EC	300 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 712500	24.02.2017	Deferred due to want of comments / NOC from MOEF&CC (Ozone Cell)

DEPARTMENT OF FERTILIZERS

31.	M/s Suparna Exports Private Limited, R.S. Puram, Coimbatore F.No.01/91/110/25/AM17/EC	5000 Ltrs of Liquid Fertilizer containing itrogen and Calcium FOB value USD 15000	26.04.2016	Deferred due to want of comments / NOC from Deptt. of Fertilizers. Representative of DOF informed during the meeting that additional information / clarification called for from the firm is awaited.
-----	--	---	------------	--

f. David
20/04/17

32.	M/s. Aries Agro Ltd., Mumbai F.No.01/91/110/159/AM17/EC	100 MT of Micronutrient fertilizers and Mixture (Powder) for FOB value of USD 363000 and 50000 Ltrs. of Micronutrient fertilizers and Mixture (Liquid) for FOB value of USD 126500	15.11.2016 and 25.01.2017	Deferred due to want of comments / NOC from Deptt. of Fertilizers. Representative of DOF informed during the meeting that the additional information / clarification called for from the firm is awaited.
33.	M/s. Greenstar Fertilizers Limited, Chennai (TN) F.No.01/91/110/213/AM17/EC	5200 MT +/- 10% Di-Ammonium Phosphate 118:46 for FOB value of USD 450 and 5200 MT +/- 10% NPKS – 20:20:0:13 for FOB value of USD 360	27.01.2016	Deferred due to want of comments / NOC from Deptt. of Fertilizers. Representative of DOF informed during the meeting that the matter is under examination.
34.	M/s. Blue Phosphate, Limited, Jaipur F.No.01/91/110/214/AM17/EC	25,000 MT Single super Phosphate for FOB value of USD 3,000,000	23.01.2016	Deferred due to want of comments / NOC from Deptt. of Fertilizers. Representative of DOF informed during the meeting that the matter is under examination.
35.	M/s. Geolife Agritech India Pvt., Ltd. F.No.01/91/110/212/AM17/EC	20 MT Balance Nano, 20 MT Vigore, 5 MT Vigore Fruit Size enhancer, 20 MT Natural CAB, 20 MT Tabsil, 0.5 MT NanoVigore, 20 KL Star Liquid, 10 MT Geomycin, 20 KL Geofert, 5 MT Golden harvest Active and 10 MT Active for total FOB value of USD 1789154.40	18.01.2017 and 20.02.2017	Deferred due to want of comments / NOC from Deptt. of Fertilizers. Representative of DOF informed during the meeting that the matter is under examination.
36.	M/s Ocean Agro (India) Ltd., Vadodara, Gujarat F.No.01/91/110/212/AM17/EC	90 MT Khusful 3-0-8 General Use Foliar Fertilizers Derived from Urea, Potassium Acetate, Protein Hydrolysate, zinc Edta (Ethylenediaminetetraacetic acid) & Borax for FOB value of USD 135000	03.01.2017 and 28.02.2017	Deferred due to want of comments / NOC from Deptt. of Fertilizers. Representative of DOF informed during the meeting that additional information / clarification called for from the firm is awaited.

F. Daid
20/4/17

37.	M/s Sai Fertilizer Pvt. Ltd., 21, Princep Street, Kolkata-700072 F.No.01/91/110/04/AM18/EC	1750 MT of Ammonium Sulphate for FOB value of Rs. 2,70,98,750/-	30.03.2017	Deferred due to want of comments / NOC from Deptt. of Fertilizers.
38.	M/s Sai Fertilizer Pvt. Ltd., 21, Princep Street, Kolkata-700072 F.No.01/91/110/05/AM18/EC	1750 MT of Ammonium Sulphate for FOB value of Rs. 2,70,98,750/-	30.03.2017	Deferred due to want of comments / NOC from Deptt. of Fertilizers.
39	M/s Sai Fertilizer Pvt. Ltd., 21, Princep Street, Kolkata-700072 F.No.01/91/110/06/AM18/EC	1500 MT of Ammonium Sulphate for FOB value of Rs. 2,70,98,750/-	30.03.2017	Deferred due to want of comments / NOC from Deptt. of Fertilizers.
40	M/s Sai Fertilizer Pvt. Ltd., 21, Princep Street, Kolkata-700072 F.No.01/91/110/20/AM18/EC	Total 5000 MT of SSP for total FOB value of Rs. 5,36,18,750/-	05.04.2017	Approved as per the NOC of Deptt. of Fertilizers vide O.M. No.13033/5/2012-MPR dated 17.04.2017. The DOF has informed that they have taken note for exporting 5000 MT SSP by M/s Sai Fertilizer Pvt. Ltd to Nepal during the year 2017-18 based on the submission of the Company and certificate submitted by Chartered Accountants. The firm has undertaken that it will not claim any subsidy on the exported quantity of SSP.

MINISTRY OF MINES

41	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of comments / NOC from Ministry of Mines.
42	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	Deferred due to want of comments / NOC from Ministry of Mines.
43	M/s Vraj Oversease INC, Ahmadabad-382481 F.No.01/91/110/60/AM17/EC	4 MT of Indian Standard Sand, IS: 650, Grade: I, Grade:II Grade:III for FOB value of USD 2416	21.07.2016	Deferred due to want of comments/NOC from Ministry of Mines.
44	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of comments/NOC from Ministry of Mines.

Note: W.r.t. cases at Sl. No. 41 to 44, the EFC decided to seek the present status of export order from the firms so that the matter could be further taken up with Ministry of Mines for expediting comments.

E. N. D. S.
20/4/17